

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
LOK SABHA  
UNSTARRED QUESTION No. 305  
TO BE ANSWERED ON 19<sup>TH</sup> JULY, 2016

**BLUE REVOLUTIONS**

305. SHRI SHRIRANG APPA BARNE:  
SHRI ADHALRAO PATIL SHIVAJIRAO:  
SHRI V. ELUMALAI:  
SHRI DHARMENDRA YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to state:

- (a) whether the Government has decided to work for increasing the country's export earnings from fish and fish products to lay roads for 'Blue Revolutions' through an ambitious target;
- (b) if so, the details thereof;
- (c) whether the Government is also bringing a new national policy to increase and achieve the target of production and export of fish and fish products;
- (d) if so, the details and the salient features thereof and the time by which it will be introduced; and
- (e) the extent to which the policy will increase the fishing products in the country and manner in which it will be beneficial to the fishermen?

**ANSWER**

**THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE**  
(SHRI SUDARSHAN BHAGAT)

(a) to (e): Yes, Madam. Realizing the immense scope for development of fisheries and aquaculture, the Government of India has restructured the Central Plan Scheme under an umbrella of Blue Revolution. The restructured Central Sector Scheme on Blue Revolution: Integrated Development and Management of Fisheries(CSS) approved in December, 2015 by the Government provides for a focused development and management of the fisheries sector to increase both fish production and fish productivity from aquaculture and fisheries resources of the inland and marine fisheries sector including deep sea fishing.

The scheme has the following components:

- (a) National Fisheries Development Board (NFDB) and its activities,
- (b) Development of Inland Fisheries and Aquaculture,
- (c) Development of Marine Fisheries, Infrastructure and Post-Harvest Operations,
- (d) Strengthening of Database & Geographical Information System of the Fisheries Sector,
- (e) Institutional Arrangement for Fisheries Sector,
- (f) Monitoring, Control and Surveillance (MCS) and other need-based Interventions,
- (g) National Scheme on Welfare of Fishermen

The objectives of the scheme are (i) to increase the overall fish production in a responsible and sustainable manner for economic prosperity, (ii) to modernize the fisheries sector with special focus on new technologies, (iii) to ensure food and nutritional security in the country, (iv) to generate employment and export earnings and (v) to ensure inclusive development and empower fishers and aquaculture farmers.

The scheme aims at enhancing fish production from the present level of 107.95 lakh tonne (provisional) (2015-16) to about 150 lakh tonne by the end of the financial year 2019-20; and to augment the export earnings with a focus on increased benefit flow to the fishers and fish farmers to attain the target of doubling their income.

Besides, the Marine Products Export Development Agency (MPEDA), Ministry of Commerce and Industries also implements various export promotion policies and schemes to enhance export earnings from the marine and brackish-water fish and aquaculture products.

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